

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2334

ANSWERED ON:14.03.2008

REVAMPING OF INTEGRATED CHILD DEVELOPMENT SERVICES ICDS SCHEME

Adsul Shri Anandrao Vithoba;Manoj Dr. K.S.;Verma Shri Ravi Prakash

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to revamp Integrated Child Development Services (ICDS) scheme;
- (b) if so, the details thereof;
- (c) whether the Hon'ble Supreme Court in 2004 had directed the Government that the supply of nutrition in Anganwadi would not be provided through contractors; and
- (d) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a)&(b) Yes, Sir. The details are being worked out.

(c)&(d) the Hon'ble Supreme Court, vide its Order dated 7.10.2004, inter-alia, directed that:

"The Contractors shall not be used for supply of nutrition in Anganwadis and preferably ICDS funds shall be spent by making use of village communities, self held groups and Mahila Mandals for buying of grains and preparation of meals".

Following the directions, States were directed to ensure compliance of the Supreme Court Order dated 7.10.2004.